

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 3437/2021

(Arising out of impugned final judgment and order dated 18-12-2020 in CRLA No. 1221/2018 passed by the High Court of Judicature at Allahabad)

MISHRILAL @ SUGGAN

Petitioner(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(IA No. 36877/2021 - EXEMPTION FROM FILING O.T.)

Date : 10-01-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. T. N. Singh, AOR
Mr. Vikas K Singh, Adv.
Mr. Rajshree Singh, Adv.
Mr. Sham Chand, Adv.
Mr. Umang Tripathi, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AAG
Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on a non-miscellaneous day after six weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(KAMLESH RAWAT)
COURT MASTER (NSH)